GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1441 ANSWERED ON:04.03.2015 VILLAGE EDUCATION COMMITTEES Devi Smt. Rama

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Village Education Committees (VECs) have been constituted all over the country;
- (b) if so, the details thereof including their role in improving rural primary education;
- (c) whether the Government proposes to launch awareness and advocacy campaigns to enhance public participation through VECs; and
- (d) if so, the details thereof and the funds earmarked for the purpose?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): Prior to the enactment of the Right of Children to Free & Compulsory Education (RTE) Act 2009, Village/school level committees had been constituted under the Sarva Shiksha Abhiyan (SSA) programme in all States/UTs. However, under the RTE Act 2009 mandate, a School Management Committee (SMC) has to be constituted for every elementary school.

All States/UTs have notified the constitution of the SMCs. Under the RTE Act, 2009, the SMCs have been assigned the function of monitoring the working of the school, preparing and recommending the school development plan and monitoring the utilization of the grants received by the school.

(c) & (d): The SSA norms provide for an allocation of funds to each district towards community mobilization including advocacy and awareness campaigns, as well as training of SMC members.